

SECTION XI

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 01.07.2014

Court No. 3
Item No. 3

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 26819-26820 OF 2012 & 16247 OF 2013

WITH PRAYER FOR INTERIM RELIEF

DINESH CHANDRA AWASTHI & ANR. ETC.

...PETITIONERS

VIJAY @ VIJAY KUMAR MISHRA & ORS. ETC.

...RESPONDENTS

OFFICE REPORT

SLP (C) 26819 -20 OF 2012

The matters above mentioned were listed before the Hon'ble Court on 03.09.2012, when the Court was pleased to pass the following order:

“Issue Notice on the application for condonation of delay as well as on the special leave petition.

Status quo, as obtaining today shall be maintained by the parties until further orders.”

Accordingly, show cause notice was issued to all the Respondent Nos. 1 to 3 by registered A.D. Post. Respondent Nos. 1 and 2 are represented through Mr. Pavan Kumar, Advocate. Respondent No. 3 is served by Dasti but no Vakalatnama and Memo of Appearance has been filed.

It is submitted that Counsel for the Respondent Nos. 1 and 2 has filed Counter Affidavit and the same has been included in the SLP Paper Books.

The matter above mentioned was listed before the Court of Ld. Registrar on 13.02.2013, when the following order was passed:

“Counter affidavit on behalf of respondent Nos. 1 and 2 has already come on record.

Respondent No.3 is reported to be duly served through dasti but none appeared nor any steps taken on his behalf.

No further steps required to be taken in the matter. It be processed for listing before the Hon'ble Court as per rules.”

SLP (C) 16247 OF 2013

The matter above mentioned was listed before the Hon'ble Court on

18.04.2013, when the Court was pleased to pass the following order:

“Issue notice on the application for condonation of delay as well as on the special leave petition.

Tag along with S.L.P.(C) Nos.26819-20 of 2012.”

Accordingly show cause notice was issued to all the four respondents through Registered A.D Post Mr. Praveen Swarup, Advocate has filed Vakalatnama and memo of appearance alongwith Counter affidavit on behalf of Respondent Nos. 1 & 2 (copy enclosed)

Service of show cause notice is awaited in respect of Respondent Nos. 3 & 4.

The matters above mentioned are listed before the Hon'ble Court with this office report.

Dated this the 30th day of June, 2014.

ASSISTANT REGISTRAR

Copy to: Mr. Prashant Chaudhary, Advocate
Mr. Pavan Kumar, Advocate
Mr. Praveen Swarup, Advocate

ASSISTANT REGISTRAR